GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:3800 ANSWERED ON:04.09.2012 CHENNAI PHASE-II HOUSING PROJECT Bhoi Shri Sanjay

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the flats constructed under the Chennai Phase-II project by the Central Government Employees Welfare Housing Organization (CGEWHO) are found to be mostly defective and remain unattended;

(b) if so, the reasons therefor;

(c) the role played by the representatives of the CGEWHO in quality control check;

(d) whether any responsibility has been fixed for keeping the defects unattended and the action taken against the erring persons; and

(e) the remedial steps proposed to be taken by the Government in respect of rectifying the defects to help the allottees?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)&(b): No Madam. As reported by CGEWHO wherever defects are observed or have been pointed out by the beneficiaries, the same are being attended to and rectified before handing over the possession to the beneficiaries.

(c)&(d): As reported by CGEWHO, the Project Manager of CGEWHO is posted at the project site to supervise the quality control and necessary checks/ tests are done at site, as per contract specifications. Necessary steps have already been taken to augment the labour and material resources as well as the administrative control. Also in this context, a meeting was organized by CEO, CGEWHO with the beneficiaries on 23rd August 2012.

(e): The Ministry has asked CGEWHO to engage competent agency for third party quality audit for the project.